

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 07-02-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashutosh Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has been served but no one has entered appearance.

The Id. Advocate, Mr. Niteen Kr. Sinha, appearing on behalf of Mr. Sanjay Dubey, Advocate-on-record appeared on behalf of respondent Nos.2 and 3 on the last date. Now he has submitted that they are not able to contact respondent Nos.2 and 3 and, therefore, they are not able to file vakalatnama on their behalf. Therefore, the Id. Counsel for the petitioner is directed to take fresh steps alongwith fresh particulars for service of respondent Nos.2 and 3 within two weeks. Notice thereafter be issued.

List again on 5.4.2018.

KAPIL MEHTA
Registrar
7.2.2018